

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **05.08.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 339/2025 For Urgent Hearing IA No. 1026/2025 For Stay IA No. 1027/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by Sreenivasa Rao Ravinuthala	Mr. Ramesh Kumar Chopra	
2.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025 Delay in refiling IA No. 573/2025 For Substitution IA No. 931/2025	Hyderabad Pollution Controls Ltd. & 7 Ors. Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 792/2025 (For Condone Delay) in Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
4.	IA No. 830/2025 (For Additional Docs) in Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025 For Additional Docs. IA No. 592 /2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt Ltd & 8 Ors.	Mr. L Venkateshwar Rao	Mr.Y Suryanarayana For Caveator Mr. Manoj Kumar Koyalkar, PCS- R2

For Direction

(Requests for adjournments will not be entertained for the matters listed under this caption)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
6.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
7.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr. WITH	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
8.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy- Thanjavur Expressways Ltd Vs Raghu Babu Gunturu, RP, Trichy Thanjavur Expressways Ltd & Anr	Mr. HK Chaturvedi	Mrs. Sandhya Tadla, PCS- R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023 Additional docs. IA No. 269/2023 For Directions IA No. 403/2024 For Urgent Hearing IA No. 516/2025	Park Energy Pvt Ltd Vs State Bank of India & Anr	Mr. Dhananjaya Sud	Mr. Pranava CharanR1 Mr. Ramakant Rai- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	Mr. Kunal Kanungo- R1 Mr. Amir Bavani- R5
11.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan R5 R6
12.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
13.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
14.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
15.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
16.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
17.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1

18.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
19.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited WITH	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
20.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Limited Vs Marg Limited	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
21.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Ltd. Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal R1
22.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
23.	Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr	Mr. EK Kumaresan	
24.	Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025	Assistant Commissioner, State Goods and Services Tax Dept. Vs CA Rajendran PR, RP of Asten Realtors Pvt Ltd & Anr	Mr. EK Kumaresan	
25.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 Delay in filing Docs. IA No. 822/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors. Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
26.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1

27.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
28.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr. Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
29.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
30.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025 Leave to file IA No. 643/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Polliseti Srikanth Rao	Mr. CV Shailandran R1
31.	Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
32.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 For Urgent listing IA No. 761/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors. WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
33.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors.	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
34.	Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
35.	Comp App (AT) (CH) No. 74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors WITH	Mr. Avinash Krishnan Ravi	
36.	Comp App (AT) (CH) No. 75/2025 For Stay IA No. 752/2025	Union of India Through SFIO Vs Maytas Properties Ltd & 6 Ors.	Mr. Avinash Krishnan Ravi	
37.	Comp App (AT) (CH) No. 80/2025 For Stay IA No. 783/2025	Union of India Vs Maytas Infra Ltd & 12 Ors.	Mr. Avinash Krishnan Ravi	

38.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Ajesh Kumar Shankar R1
39.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Mennakshi Energy Limited	Mr. Prahalad Bhat	Mr. Edward James For Caveator
40.	Comp App (AT) (CH) (Ins) No. 307/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	Mr. Prahalad Bhat

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Exemption IA No. 626/2021	MG Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	Poovayya & Co Mr. Tejpal Singh Rathore	Mr. KK Vijay Vigneshwar
42.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
43.	Comp App (AT) (CH) (Ins) No. 283/2022	State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co	Mr.K Chandrasekaran	Mr. Raghuram Cadambi
44.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
45.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4
46.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha R2 Mr. KK Vijay Vigneshwar- R3 & R4

47.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd & 2 Ors	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar R2
48.	Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Ltd (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt Ltd	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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